

Office of the District Judge
Uttar Dinajpur at Raiganj
English Department

No. 474 /G

From : Shri Uday Kumar
District Judge
Uttar Dinajpur at Raiganj

To : 1. The Chief Judge, City Civil Court/ City Sessions Court, Calcutta
2. The District Judge, Paschim Medinipur/ Nadia/ Jhargram/
Howrah/ Hooghly/ Purba Burdwan/ Paschim Burdwan/ Purulia/
Bankura/ Birbhum/ Malda/ Murshidabad/ South 24-Parganas/
North 24-Parganas/ Uttar Dinajpur/ Dakshin Dinajpur/ Darjeeling/
Jalpaiguri/ CoochBehar/ Alipurduar/ Kalimpong.

Dated : Raiganj, the 29th day of February, 2020

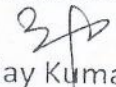
Sir,

I am to state that 03(three) posts of Bench Clerks and 02(two) posts of English Stenographers for the Additional District & Sessions Judge, Fast Track Courts of this Judgeship are lying vacant. As such, a Notice regarding Walk-in-Interview which is going to be held on 27.03.2020 at 01.00 P.M. at the District Court Complex, Raiganj, Uttar Dinajpur for making a panel of retired Govt. employees for re-employment on contract basis for the posts of Bench Clerks and English Stenographers has been published.

Copy of the said Notice is enclosed herewith for your information with a request to display the same in the office Notice Board of your Judgeship.

Enclosed : As stated above

Yours faithfully,


(Uday Kumar)
District Judge

Uttar Dinajpur at Raiganj

*Modak official
S.O/S.A.
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as notice
Seen
circulate
District Judge
13/03/20*

Office of the District Judge
Uttar Dinajpur at Raiganj
(English Department)



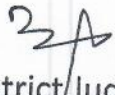
RECRUITMENT (FTCs, UTTAR DINAJPUR JUDGESHIP) NOTICE

It is hereby notified that a Walk-in-Interview is going to be held on 27.03.2020 at the District Court Complex at Raiganj, Uttar Dinajpur for making panel of retired Govt. employees for re-employment purely on contractual basis to the posts of 03(three) Bench Clerks and 02(two) English Stenographers in the Fast Track Courts of Additional District & Sessions Judge, of this Judgeship as per G.O. No. 6716-J/JD/P/1B-126/2001 dated 14.09.2001.

The willing retired Govt. employees (under 62 years of age) may report before the Office of the Undersigned along with requisite documents, viz. age proof, P.P.O. & medical certificate of his/ her fitness etc. on 27.03.2020 at 01:00 P.M.

In this context, this is further notified that the selected retired Govt. employees shall not be retained on re-employment beyond the age of 62 years.

Inform all concerned.


District Judge
Uttar Dinajpur at Raiganj
27.02.2020